THE HIGH COURT OF ORISSA: CUTTACK

Notice No.- 10535 Date: 26.06.2025

QUOTATION CALL NOTICE FOR DISPOSAL OF E-WASTE

Sealed quotations are invited from the eligible Vendors/ Recyclers/ Re-processors of e-waste, registered with Central Pollution Control Board/ State Pollution Control Board for disposal of unserviceable/ obsolete E-Waste (list enclosed as Annexure-I) i.e., Refrigerator, Washing machine, Microwave, etc. on "AS IS WHERE IS AND WHATEVER THERE IS BASIS" available at Central Store, Cantonment Road, Cuttack. The items shall be sold to the quotationer who will quote the <u>consolidated highest rate</u>. The sealed quotations are invited for the whole lot (as enclosed at Annexure-I) and no quotations shall be accepted for any part of the same.

The total cost of the condemned electrical & electronic items shall not be less than Rs.88,620 /-(Rupees Eighty-Eight Thousand Six Hundred Twenty) only.

Bidders are required to submit the Technical and Financial Bids separately. The bids in sealed Cover-I containing "Technical Bids" and sealed Cover-II containing "Financial Bid" should be placed in a third sealed cover super-scribed as "Quotation for disposal of e-Waste" must reach the address of "Registrar (Judicial), High Court of Orissa, Cuttack-753002" on or before 4.30 P.M. of 16.07.2025 by speed post/registered post / courier & can also be directly submitted at the Admin Diary Section of the High Court of Orissa, Cuttack.

The Office shall not be responsible for any kind of Postal transit delay. The quotations shall be opened on the scheduled date in the presence of quotationers or their authorized representatives as tabled below in the Chamber of Registrar (Judicial).

Sl. No.	Didding Sahadala	Deadline	
	Bidding Schedule	Date	Time
1	Date of issue of Tender Documents	26.06.2025	12:00 PM
2	Bid due date and time	16.07.2025	4:30 PM
		01.07.2025	11:00 AM
3	Item inspection Schedule	to	to
		11.07.2025	4:00 PM
4	Opening of bid document	17.07.2025	11:00 AM

<u>Critical Date Sheet:-</u>

The authority reserves the right to accept or reject any part of or all tenders without assigning any reason thereof.

1. Eligibility criteria:

- **a.** The Participant must be registered as a Recycler/ Reprocessor/ Dismantler/ Collection/ Storage of e-waste with the Central Pollution Control Board or with the State Pollution Control Board.
- **b.** The Participant should not have been blacklisted by any Department of the Government of India or of any State/ or by any PSU/ Autonomous Organization of Government (as enclosed at Undertaking- 'C').

2. General terms and conditions:

- a. The Participants may physically inspect the items kept in the store between 11AM to 4PM on any working day between 01.07.2025 to 11.07.2025 and satisfy themselves with the items they are bidding for. Interested dealers, if so desire, may contact to Store and Purchase Section via Mobile No. 8093820097 / 7008799563 or personally visit Store and Purchase Section for any clarification in this regard.
- b. The bidders shall enclose copy of final certificate issued by any of the abovementioned Pollution Control Boards to operate as Registered Recycler/Reprocessor/Disposal of E-waste items.
- c. The items would be sold to the firm who would quote the highest consolidated rate.
- **d.** The tenderer/firm must be registered with GST Department for subject services. Copies of such certification-mentioning registration number etc. shall be furnished along with quotation.
- e. The tenderer is required to furnish an undertaking to the effect that he will discharge the liability towards GST @18% on forward charging basis (as enclosed at Undertaking- 'B').
- f. The bidders/firms must submit the self-attested copy of PAN along with bid document.
- g. A Refundable Earnest Money Deposit (EMD) of ₹5,000/- (Rupees Five Thousand only) in shape of Demand Draft in favour of the Registrar (Judicial), High Court of Orissa payable at Cuttack must be submitted along with the tender.
- **h.** Any bidder claiming exemption from the Earnest Money Deposit (EMD) must provide adequate documentation to substantiate the request for such exemption.
- The successful vendor will have to pay the entire quoted amount within two working days after receipt of confirmation, in the form of Demand Draft drawn in favour of "Registrar (Judicial), High Court of Orissa, Cuttack".
- j. The successful vendor shall be required to shift all the items from the site within five working days after the payment. On failure to do so, the Court shall have the right to forfeit the entire EMD amount and any loss whatsoever occurring due to this will be recovered from the bidder.
- k. No items, once disposed, shall be taken back under any circumstances.

- I. All miscellaneous charges like transportation, labour, or any other expenses, etc. shall be borne by the successful vendor.
- **m.** Even after awarding the said contract, the High Court Registry reserves the right to terminate the same, if the successful tenderer defaults and to entrust the work to the tenderer with next highest rates until all the options among tenderers are exhausted.
- **n.** The High Court Registry reserves the right to reject the tender in full or part thereof without assigning any reasons. It also reserves the right to withdraw from the process of disposal of the said condemned items without assigning any reason thereof. The decision of the High Court Registry shall be final in this regard during the process of sale of condemned electrical & electronic articles at any stage.

26/06/25 Assistant Registrar (Admin.)

Memo No. 18536 (2) Date: 26.06.2025 Copy forwarded to the:-

- 1. Notice board for information.
- 2. Superintendent, IT Cell for uploading the Notice in the website of the Court.

Assistant Registrar (Admin.) High Court of Orissa, Cuttack

SL. NO.	NAME OF THE ARTICLES		Quantity for Disposal	Total Quantity	
		IFB FRONT LOAD	3		
1	WASHING MACHINE	SAMSUNG TOP LOAD	1	6	
		WHIRLPOOL TOP LOAD	1		
		LG TOP LOAD	1		
		LG DOUBLE DOOR	2		
2	REFRIGERATOR	SAMSUNG DOUBLE DOOR	1	4	
		WHIRLPOOL SINGLE DOOR	1		
	GRINDER &	KENSTAR MIXER JUICER	4	7	
		NATIONAL MIXER GRINDER	1		
3	JUICER	PRESTIGE WET GRINDER	1		
		ELGI PRODUCT WET GRINDER	1		
4	1000	STAND FAN	9	9	
		AQUAGUARD CLASSIC	11	12	
	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	AQUAGUARD ENHANCE	2	13	
		AQUAGUARD REVIVA NXT	1		
5	WATER FILTER	AQUAGUARD REVIVA	17	22	
		AQUAGUARD AGCCP	1		
		AQUAGUARD MAGNA UV	2		
		USHA WATER PURIFIER CUM COOLER	1		
6	VACUUM CLEANER	EUROCLEAN X-FORCE VACUUM CLEANER	1	2	
Ŭ		EUROCLEAN XL VACUUM CLEANER	1		
	CRT TELEVISION	VIDEOCON TV	2		
		SONY TV	1		
		PANASONIC TV	1		
-		BALLERINA TV	1	9	
7		AKAI TV	1		
		LG TV (Small)	1		
		GRUNDIG TV (Small)	1		
		BPL TV	1		
0	LCD/LED	SAMSUNG LED TV	1	2	
8	TELEVISION	PANASONIC LCD TV	1		
9	COMPUTER SCANNER	MICROTEK	1	1	
	GEYSER	USHA LEXUS GEYSER	1	4	
10		NON-BRAND GEYSER	1		
		GEYSER	2		
	EMERGENCY RECHARGEABLE LIGHT	BPL EMERGENCY LIGHT	1	3	
11		ORPAT EMERGENCY LIGHT	1		
		BAJAJ EMERGENCY LIGHT (OLD MODEL)	1		

ANNEXURE-I

12		BPL SANYO MICROWAVE OVEN	2		
	MICROWAVE OVEN	USHA LEXUS MICROWAVE OVEN	2		
		HOTLINE FLAMINGO MICROWAVE OVEN	J 1		
		IFB MICROWAVE OVEN	1		
	20	BAJAJ MICROWAVE OVEN	1		
13	ROOM HEATER MUSIC SYSTEM	BAJAJ MAJESTY RH 11F PLUS ROOM HEATER	1	3	
		USHA LEXUS ROOM HEATER	2		
		PANASONIC MUSIC PLAYER CUM AMPLIFIER WITH TWO SPEAKER	1		
		PANASONIC WOOFER	1		
1.5	VIDEO PLAYER	VIDEO CASSETTE PLAYER	1	2	
15	SYSTEM	PANASONIC CD/DVD PLAYER	1		
16		SET-UP BOX	4	4	
17	PANAS	PANASONIC KX-F300 FAX MACHINE 1		1	
18	PATRIOT AIR COOLER 1		1		
		MICROTEK STABILISER	1		
		PATRIOT STABILISER	1		
19	STABILISER UPS/INVERTER	AUROPOWER ELECTRONICS STABILISER	1	4	
		NORTOUQ ELECTRONICS STABILIZER	1		
		MICROTEK INVERTER	1		
20		SU-KAM INVERTER	2	5	
20		MICROTEK SERVER UPS	1		
		AVO SERVER UPS	-1		
21	21	MATRIX PRINTER	PRINTRONIX P7-1000N MATRIX PRINTER	1	2
			PRINTRONIX P8C-1500QN MATRIX PRINTER	1	2
22		GODREJ VIROSHIELD	12	24	
	22	UV DISINFECTOR	GLOBAL SPS	12	24
23	PHILIPS TOASTER		1	1	
	GENERATOR	HONDA EXK 2800s	5	16	
24		HONDA EBK 2800S	10		
		SHIRAM HONDA EB2200	1		
25	OLD MODEL TUBE LIGHT FRAME		1 Lot	1 Lot	
26	HP LASER JET (1536dnf MFP) PRINTER		1	1	
27	PHILIPS TUBE LIGHT		3 Carton Box	3 Cartor Box	
28	COFEE MAKER		1	1	
29	SANITIZER DISPENSER		1	1	

TOTAL NO. OF ARTICLES = 155 NOS. ITEMS AND SOME TUBELIGHTS WITH FRAME

Total Upset Price Fixed = Rs. 88,620/-

(Rupees Eighty-Eight Thousand Six Hundred Twenty only)

Annexure-II

HIGH COURT OF ORISSA, CUTTACK

TECHNICAL BID

Supporting documents be annexed with the application Form (Application found deficient in any respect are liable to be rejected without further correspondence)

SI. No.	Description	I	nformation
1	Name of the Dealer with address		
2	Name of the Contact person with contact details		
3	E-mail Id		
4	PAN Details (with copy)		
5	GST Registration Details (with copy)		
6	Undertakings		
7	Registration/Authorisation details with Central/State Pollution Control Board (Copy of Registration to be enclosed)		
		Amount	
		DD No.	
8	Earnest Money Deposit details	Date of Issue Name of Issuing Bank	
		Address of Issuing Bank	
9	Whether all the terms and conditions are agreeable (YES/NO)		

Signature of the Bidder with seal and date

Annexure-III

HIGH COURT OF ORISSA, CUTTACK

FINANCIAL BID

Sl. No.	Description	Information
1	Name of the Dealer with address	
2	Consolidated rate for all electrical & electronic items (as per Annexure-I) (In figure and words)	Rs/- (Rupees) only.

Signature of authorised signatory of the firm

with stamp

UNDERTAKING- 'A'

(to be typed on the letter head of Bidder)

- I. I/We, the undersigned, certify that I have gone through the terms and conditions of the tender enquiry and undertake to comply with the same.
- II. The rates quoted are final and binding upon us.
- III. I/We give rights to the Competent Authority of O/o Registrar (Judicial), High Court of Orissa, Cuttack to take appropriate action as deems fit in case of any contravention of the terms and conditions of the tender notice.

Place:

Date:

Signature of authorized signatory Designation: Office/firm seal:

UNDERTAKING- 'B'

(to be typed on the letter head of Bidder)

I/We ______ do hereby undertake to the effect that I/We shall discharge the liability towards GST @18% on forward charging basis.

Place:

Date:

Signature of authorized signatory Designation: Office/firm seal:

UNDERTAKING- 'C'

been blacklisted by any Department of the Government of India or of any State/ or by any PSU/ Autonomous Organization of Government. No police case and/ or case by CBI/ FEMA/ Income Tax/ Sales Tax authorities etc. pending against the Proprietor/ Partner/ Director of the Firm/ Company (Agency) and also against the Firm/ Company.

Place:

Date:

Signature of authorized signatory Designation: Office/firm seal: